

Annexure - 6															
Name of Corporate debtor		Sakthi Ganesh Textiles Private Limited				Date of Commencement of Liquidation		16.06.2025		List of Stakeholders as on			25.08.2025		
List of operational creditors (Other than Workmen and Employees and Government Dues)															
															Amount in Rs
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Arjun Clothing Company		11-07-2025	4,42,87,252	1,69,04,241	Operational Creditors							2,73,83,011		a) The claim of the operational creditor has been reconciled with the Corporate Debtor's (CD) books of accounts. b) As per the books of the Corporate Debtor (CD), the outstanding amount stands at Rs. 1,69,04,241/- as of March 2024. According to the balance confirmation from the CD dated 20.06.2023, the balance was reconciled between the books of the CD and the creditor. However, a discrepancy has been identified between the books of accounts and the received balance confirmation. This is due to transactions occurring after the balance confirmation date that were not recorded in the creditor's books. Specifically, sales reversal entries were posted in the books of the CD on 31st August, which were not reflected in the books of the creditor. There is no supporting documentation for the interest on delayed payment. c) The claim is rejected for the unreconciled amount and the interest portion, leaving the admitted partially for the principal balance of Rs. 1,69,04,241/- Total Claim Admitted is Rs. 1,69,04,241/- u/s 53(1)(f).
2	Acsen Tex Pvt.Ltd		03-05-2025	5,55,724	5,55,724	Operational Creditors							-		
3	Fashion process mill		26-10-2024	31,77,557	31,74,933	Operational Creditors							2,624		a) The claim of the operational creditor has been reconciled with the books of accounts b) A Discrepancy exists between the books of accounts and the received balance confirmation, which is due to raising of debit note upto Rs. 2,623 and the same is not accounted in the books of the claimants. c) The claim of Rs. 31,74,934/- has been admitted fully based on the balance confirmation by the CD. Total claim admitted is Rs. 31,74,934 u/s 53(1)(f).
4	Akshaya colours		11-07-2025	4,56,674	25,988	Operational Creditors							4,30,686		a) The operational creditor's claim has been reconciled with the Corporate Debtor's (CD) books of accounts. b) A discrepancy exists between the amount recorded in the books and the amount claimed. As per the books, the outstanding amount due to the claimant is Rs. 25,988 as of March 2024, and there is no amount due for invoice no. C00627 dated 19.03.2020, amounting to Rs. 4,30,686/-. c) Therefore, the claim is partially admitted for Rs. 25,988/-. Total claim admitted is Rs. 25,988/- u/s 53(1)(f).
5	K. A. Natarajan & Co		24-10-2025	2,78,694	2,78,694	Operational Creditors							-		a) The claim of the operational creditor has been reconciled with the books of accounts of the CD b) As per the books there is no due, but there is a balance confirmation for Rs. 2,78,694/- as on 24/7/2023. c) The Claim is admitted fully as per the balance confirmation Rs. 2,78,694. Total claim admitted is Rs. 2,78,694. u/s 53(1)(f).
6	Vari Traders		03-07-2025	21,07,868	21,07,868	Operational Creditors							-		a) The claim of the operational creditor has been reconciled with the books of accounts of the CD b) As per the books there is no due, but there is a balance confirmation for Rs. 21,07,868/- and the same is admitted by RP. c) The Claim is admitted fully as per the received balance confirmation Rs. 21,07,868/-. Total claim admitted is Rs. 21,07,868/- u/s 53(1)(f).
7	K.M.Knitwear Private Limited		24-10-2024	23,57,940	20,44,161	Operational Creditors							3,13,779		a) The claim of the operational creditor has been received during the CIRP period and the said has been considered for the Liquidation period. b) The Interest portion of the claim is not evidenced by the mutually agreed contract and is rejected. c) Therefore the claim is partially admitted for the principal outstanding of Rs. 20,44,161/- . Total claim admitted is Rs. 20,44,161/- u/s 53(1)(f).
8	Pioneer Enterprises		07-08-2024	4,27,01,541	3,18,66,758	Operational Creditors							1,08,34,783		a) The claim of the operational creditor has been reconciled with the books of accounts of the Corporate Debtor (CD). b) No claim form was submitted by the claimant during the liquidation period, so the CIRP claim is considered for admission. c) Balance confirmation by the reflects an amount of Rs. 3,18,66,758/- . Since there is no mutual agreement regarding interest in case of default payment, the interest portion is rejected. d) Therefore, the amount of Rs. 3,18,66,758/- is admitted based on the balance confirmation provided by the CD Total claim admitted is Rs. 3,18,66,758/- u/s 53(1)(f).
9	Bhavya Nayak		07-08-2024	3,85,22,179	2,85,27,374	Operational Creditors							99,94,805		a) The claim of the operational creditor has been reconciled with the books of accounts of the CD. b) Balance confirmation by the CD reflects an amount of Rs. 2,85,27,374/-. c) There is no mutually agreed contract for the interest in case of default payment and is rejected. d)Hence, the amount of Rs. 2,85,27,374 is admitted based on the balance confirmation by the CD. Total claim admitted is Rs. Rs. 2,85,27,374/- u/s 53(1)(f).
10	Kesar Textile Park India Pvt Ltd		10-10-2024	4,57,942	4,57,942	Operational Creditors							-		
11	Sulochana Cotton Spinning Mills (P)Ltd		20-05-2025	45,96,722	36,81,305	Operational Creditors							9,15,417		a)The claim of the operational creditor has been reconciled with the books of accounts of the CD. B)The balance as per the books of the CD is Rs.36,81,308/- c)The claim of the operational creditor has been received during the CIRP period and the same has been admitted for the Liquidation period. d)Ther is no mutually agreed contract for the interest in case of default payment and is rejected. e)Hence,the claim is partially admitted for the principal amount outstanding of Rs.36,81,305/-. Total claim admitted is Rs.36,81,305/- u/s 53(1)(f).

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